

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH,  
ALLAHABAD.

(10)

Dated: Allahabad, the 14th day of December, 2000

Coram: Hon'ble Mr. S. Dayal, A.M.

Hon'ble Mr. Rafiq Uddin, J.M.

Civil Contempt Petition No. 76 of 1997

In

Original Application No. 861 of 1997

Chandra Deo Ram a/a 50 years,  
son of Sri P. Ram,  
r/o 14/1, Chhota Baghara,  
Allahabad.

(By Advocate Sri Sudhir Agarwal)

..... Applicant

Versus

1. Mahendra Nath Chopra,  
Divisional Railway Manager,  
Eastern Railway,  
Allahabad.
2. V. K. Sinha,  
Senior Divisional Personnel Officer,  
Eastern Railway, Allahabad.
3. Ganga Prasad,  
Divisional Personnel Officer,  
Northern Railway, Allahabad.

(By Advocate Sri A.K. Gaur)

..... Respondents.

O\_R\_D\_E\_R

(Open Court)

(By Hon'ble Mr. S. Dayal, AM)

This is a contempt petition, in which the allegation is that the Respondents have deliberately disobeyed the interim order passed in OA No.861/97 dated 20.8.97 that in case selection was being held

without preparing the seniority list in compliance with the principles of seniority enunciated in the aforesaid O.A. No.1024 of 1995, the selection notified by order dated 31.7.1997 shall remain stayed and yet the Respondents have proceeded further in holding the selection on 22.8.1997 and thereby committed contempt of Court.

2. We have heard Sri Sudhir Agarwal for the applicant and Sri A.K. Gaur for the Respondents. We find from the counter reply that a seniority list exists and persons, who are senior in the seniority list, have been called for selection. The Respondents have mentioned that this seniority list is in accordance with the directions given by the Tribunal in their interim order. Hence, we find that no case for proceeding contempt against the opposite parties is made out. The Contempt proceedings is dropped and the notices are discharged.

*Ranjuddin*  
J.M.

*A.M.*  
A.M.

Nath/